

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 994**

**TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2021/ MAGHA 21, 1942 (SAKA)**

**CASTE BASED CENSUS**

**994. DR. ANBUMANI RAMADOSS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government will release the Socio Economic and Caste Census taken in the year 2011;**

**(b) if so, the details thereof;**

**(c) whether Government will take caste-based census in the year 2021; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): Socio Economic and Caste Census (SECC) 2011 was conducted by the Ministry of Rural Development (MoRD) and the then Ministry of Housing and Urban Poverty Alleviation (HUPA) in rural and urban areas respectively. The SECC 2011 data excluding the caste data has been finalized and published by MoRD and HUPA. The Office of the Registrar General, India had provided logistics and technical support in conducting**

**the SECC-2011. The raw caste data has been handed over to the Ministry of Social Justice and Empowerment for classification and categorization of data.**

**(c) & (d): In Census, the castes and tribes which are specifically notified as Scheduled Castes / Scheduled Tribes as per the President Order under the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order 1950, amended from time to time, are enumerated.**

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